

Name of the corporate debtor: Gouksheer Farm Fresh Private Limited; Date of commencement of liquidation: 07/06/2024;
List of stakeholders as on: 06/08/2024

List of operational creditors (Government Dues)

(Amount in ₹)

| Sl. No | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|--------|--|------------|--------------------|---------------------------|--------------------|---------------------------|-----------------|---|---|--|----------------------------|--|--------------------------|------------------------------------|---|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | |
| 1 | Commissioner of Commercial Taxes, Govt of WB | State | OC-Govt Due-1 | 06.02.2020 | 2,59,744.00 | 2,59,744.00 | Statutory Dues | Nil | N.A. | 2.51% | NIL | NIL | 0.00 | NIL | Since no claim has been submitted in the Liquidation Process by the stakeholder, the claim of the Stakeholder admitted during the CIRP Process of the Corporate Debtor is deemed to be submitted under section 38 of the IBC, 2016. Accordingly the same has been verified and admitted in the Liquidation Process. |
| 2 | Income Tax Department | Central | OC-Govt Due-2 | 01-07-2024 | 3,470.00 | 3,470.00 | Tax Dues | Nil | N.A. | 0.03% | NIL | NIL | 0.00 | NIL | |
| | | | | | 2,63,214.00 | 2,63,214.00 | | | | 2.54% | | | 0.00 | | |